

(2)

Dated: 27/1/89:

Heard Mr. Natarajan for the applicant and Mr. Desai (for Mr. M. I. Sethna) for the Respondents. Mr. Desai Prays for time; Mr. Natarajan vehemently opposes this. Adjourned to 10/2/89 for reply.

P. S. Chaudhuri

(P. S. CHAUDHURI)

M(A)

10.2.1989

Present Mr. Natarajan, advocate, for the applicant and Mr. M. I. Sethna Counsel for the Respondents.

Mr. Natarajan states that the applicant wants to add the persons who are likely to be affected. The applicant may do so within a week from today. The applicant may also serve notice on the newly added parties.

The case is adjourned to 24.2.89 for passing order on interim

relief.

P. S. Chaudhuri

(P. S. CHAUDHURI)

M(A)

H. B. Hajumdar

M(J)

Added Respondents
Served.
Natarajan
23/1/89